

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Runecha Textiles Limited (IN LIQUIDATION)
Liquidation Commencement date - January 03, 2020
List of Operational Creditors (Employees)
Updated as on 19 March 2021

S.No	Category of Stakeholder	Claim Identification Number	Details of claims received			Details of claims admitted			Amount of contingent claims	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of receipt	Amount	Amount of claim admitted	Amount of claim for the period of recent four months/twelve months preceding the liquidation commencement date	Nature of claim admitted	% share in total amount of claim admitted					
1	Shyam Das	002	31-Jan-20	190,800	190,800	190,800	Employee Dues	0.020%		-	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
2	Narender Nath Nayyar	003	31-Jan-20	240,000	240,000	240,000	Employee Dues	0.025%		-	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
3	Nirmal Kumar Tandon	004	27-Jan-20	800,000	800,000	800,000	Employee Dues	0.084%		-	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
4	Shiv kumar	005	11-Feb-20	87,925	87,925	87,925	Employee Dues	0.009%		-	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
5	Shyam Dev Mandh	006	5-Feb-20	180,000	-	-	Employee Dues	0.000%		180,000	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
6	Mahender Singh	007	5-Feb-20	98,666	-	-	Employee Dues	0.000%		98,666	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
7	Ram Prasad Adhikari	008	5-Feb-20	180,000	-	-	Employee Dues	0.000%		180,000	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
8	Kulwant Singh	009	5-Feb-20	86,745	-	-	Employee Dues	0.000%		86,745	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
9	Bajrang Das	010	11-Feb-20	28,000	-	-	Employee Dues	0.000%		28,000	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
10	Ja Ram	011	5-Mar-20	72,800	-	-	Employee Dues	0.000%		72,800	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
11	Tripanni sharan	012	5-Mar-20	30,000	-	-	Employee Dues	0.000%		30,000	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
12	Virendra Kumar Singh	013	5-Mar-20	-	-	-	Employee Dues	0.000%		-	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
13	Sanjay kumar singh	014	5-Mar-20	-	-	-	Employee Dues	0.000%		-	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
14	Ram Prasad	015	3-Feb-20	150,000	-	-	Employee Dues	0.000%		150,000	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
15	Ram Raj	016	3-Feb-20	121,635	-	-	Employee Dues	0.000%		121,635	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
16	Raju Gopal Pramanik	017	3-Feb-20	514,784	-	-	Employee Dues	0.000%		514,784	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
17	Manju Devi	018	17-Feb-20	44,000	-	-	Employee Dues	0.000%		44,000	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
18	Pawan kumar	019	17-Feb-20	36,000	-	-	Employee Dues	0.000%		36,000	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
19	Pradep kumar	020	17-Feb-20	48,000	-	-	Employee Dues	0.000%		48,000	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
20	Ram newaj	021	17-Feb-20	14,800	-	-	Employee Dues	0.000%		14,800	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
21	Samar bahadur	022	17-Feb-20	59,200	-	-	Employee Dues	0.000%		59,200	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
22	Sandhya singh	023	17-Feb-20	38,500	-	-	Employee Dues	0.000%		38,500	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
23	Saty prakash shukla	024	17-Feb-20	52,000	-	-	Employee Dues	0.000%		52,000	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	

24	Suryansayan	025	17-Feb-20	-	-	-	Employee Dues	0.000%	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
25	Payan kumar	026	17-Feb-20	85,200	-	-	Employee Dues	0.000%	85,200	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
26	Sant prasad singh	027	17-Feb-20	115,444	-	-	Employee Dues	0.000%	115,444	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
27	Gudda Devi	028	11-Feb-20	63,000	-	-	Employee Dues	0.000%	63,000	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
28	Shyam suryan	029	11-Feb-20	250,000	-	-	Employee Dues	0.000%	250,000	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
29	Mahavir rawat	030	11-Feb-20	250,000	-	-	Employee Dues	0.000%	250,000	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
30	Santosh kumar misra	031	11-Feb-20	-	-	-	Employee Dues	0.000%	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
31	Bajrath tiwan	032	11-Feb-20	-	-	-	Employee Dues	0.000%	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
32	Dheena nath shukla	033	11-Feb-20	-	-	-	Employee Dues	0.000%	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
33	ASHA DEVI	034	11-Feb-20	216,000	-	-	Employee Dues	0.000%	216,000	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
34	ASHOK KUMAR PANDHEY	035	11-Feb-20	224,100	-	-	Employee Dues	0.000%	224,100	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
35	BAJRANG PARSHAD	036	11-Feb-20	188,244	-	-	Employee Dues	0.000%	188,244	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
36	CHUNNI LAL	037	11-Feb-20	211,464	-	-	Employee Dues	0.000%	211,464	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
37	IMTIYAJ AHMED	038	11-Feb-20	210,600	-	-	Employee Dues	0.000%	210,600	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
38	N.G. PATHAK	039	11-Feb-20	210,600	-	-	Employee Dues	0.000%	210,600	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
39	SHARVAN KUMAR TIWARI	040	11-Feb-20	188,244	-	-	Employee Dues	0.000%	188,244	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
40	ANURADHA MISHRA	041	17-Feb-20	215,568	-	-	Employee Dues	0.000%	215,568	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
41	DAYA SHANKAR	042	17-Feb-20	-	-	-	Employee Dues	0.000%	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
42	KISHAV LAL	043	17-Feb-20	216,000	-	-	Employee Dues	0.000%	216,000	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
43	SHOBRAJ YADAV	044	17-Feb-20	216,000	-	-	Employee Dues	0.000%	216,000	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
44	SURESH PANDEY	045	17-Feb-20	-	-	-	Employee Dues	0.000%	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
45	VIRENDOR KUMAR	046	17-Feb-20	-	-	-	Employee Dues	0.000%	-	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
46	SHOBRAJ YADAV	047	2-Mar-20	216,000	-	-	Employee Dues	0.000%	216,000	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
47	KISHAV RAM	048	2-Mar-20	216,000	-	-	Employee Dues	0.000%	216,000	Claim for the period of CRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
				6,366,319	1,318,725	1,318,725			5,047,594	